

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 102 OF 2016 &
IA NO. 307 OF 2017 & IA NO. 549 OF 2018**

Dated: 6th July, 2018

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of :

M/s. Hindustan Petroleum Corporation Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Sumit Kishore for PNGRB

ORDER

At request of the learned counsel appearing on behalf of the appellant, list the matter on **17th August, 2018.**

**(Justice N.K. Patil)
Judicial Member**

**(B.N. Talukdar)
Technical Member (P&NG)**

pk/vg